

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 41 of 2017 (SZ)**

**Applicant(s)**

K. Maheswaran  
Thiruvananthapuram,  
Kerala.

**Respondent(s)**

Vs. State of Kerala  
Rep. by its Secretary,  
Department of Industries &  
Commerce, Secretariat,  
Thiruvananthapuram and  
4 others.

**Legal Practitioners for Applicant(s)**

M/s. Rajan Vishnuraj,  
Harish Vasudevan.

**Legal practitioners for respondent(s)**

Mrs. Suvitha, A.S., for R1, R3 and R4  
Mrs. Vidyalakshmi Vipin for R2

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| Note of the Registry | Orders of the Registrar  |
| Order No.            | Date: 02.11.2017<br>Applicant & counsel not present. R5 vakalat filed on 13.10.2017. R1 to R4 representing counsel present. On request for filing reply of R1 to R5 call on 16.11.2017.<br><br><p style="text-align: right;">(Tmt. Meena Satheesh)<br/>Registrar</p> |